

BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO.64 OF 2025(WZ)

Meghana Bhandari & ors. ... Applicant

Vs

State of Maharashtra & ors. ... Respondents

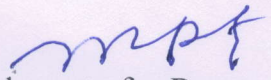
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Pune

Date: efiled on 22/04/2026

(copy email [ngt-pune@gov.in](mailto:ngt-pune@gov.in) on 21.04.2026)

  
Advocate for Respondent No.3



**BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN ZONE  
BENCH AT PUNE**

**O.A. NO. 64/2025**

**Applicant: Meghana Bhandari & others**

**Vs.**

**Respondents: State of Maharashtra & others**

**AFFIDAVIT IN REPLY ON BEHALF OF RESPONDENT NO.  
3 MAHARASHTRA FOREST DEPARTMENT, PUNE.**

I, Mahadev Namdev Mohite, Age- 49 Occupation: Deputy Conservator of Forests, Pune division, authorised by Respondent No. 3 do hereby state on solemn affirmation as under :

1. The Maharashtra State Biodiversity Board is constituted under Section 22 of Biological Diversity Act, 2002 and is constituted for implementation of Biological Diversity Act and subsidiary Rules throughout the State of Maharashtra. The main objectives of the Biological Diversity Act are as follows:
  - i) Conservation of Biological Diversity,
  - ii) Sustainable use of components,
  - iii) Fair and equitable sharing of benefits arising out of utilization of genetic resources.
2. The applicant has filed the instant O.A. u/s 18(1) read with Section 14 and Section 20 of the National Green Tribunal Act 2010, raising substantial questions relating to the protection and conservation of numerous species and unique biodiversity situated within the Ganeshkhind Garden Biodiversity Heritage Site and prayed for following prayers which are reproduced as follows: -
  - A. *Quashing and setting aside the MSBB recommendation letter No. मराजैविमं/गणेशखंड/कक्ष-3/1098/2024-25, Dated- 21.11.2024.*



- B. *Quashing and setting aside Gazette Notification WLP-10.23/C.R.282/F- 1, dated-12.06.2025 issued by the Revenue and Forest Department, Government of Maharashtra.*
- C. *Passing a permanent injunction restraining Pune Municipal Corporation for constructing operation of the impugned Sewage Treatment Plant within the Ganeshkhind Garden Biodiversity Heritage Site,*
- D. *Directing the Pune Municipal Corporation to explore alternate parcels of land as available in close proximity to construct and operate and impugned Sewage Treatment Plant;*
- E. *Impose costs of litigation upon the Member Secretary, MSBB and PMC.*

3. It is submitted that under Section 37 of the Biological Diversity Act, 2002, and as per the Guidelines issued in 2013 by the National Biodiversity Authority (NBA), Chennai, areas fulfilling the conditions specified under Rule 2 may be declared as **Biodiversity Heritage Sites (BHS)**. Section 37 of Biological Diversity Act is reproduced as below:

***37 (1) Without prejudice to any other law for the time being in force, based on the recommendations of the State Biodiversity Board, the State Government may, from time to time notify in the Official Gazette, areas of biodiversity importance as biodiversity heritage sites under this Act.***

***Provided that the State Biodiversity Board shall consult with the local body and the Biodiversity Management Committee concern before making such recommendations.***

***37(2) The State Government, in consultation with the Central Government, may frame rules for the management and conservation of all the heritage sites.***

***37(3) The State Government shall frame schemes for compensating or rehabilitating any person or section of people economically affected by such notification.***

4. It is submitted that, considering the historical, traditional, and inherited biological resources found in Ganeshkhind Garden under the jurisdiction and possession of Zonal Agriculture Research Station, Pune, Mahatma Phule Krushi Vidyapeeth, Rahuri. A proposal for declaration as a Biodiversity Heritage Site was submitted under Section 37 of the Act to the Maharashtra State Biodiversity Board, Nagpur. As per the mandatory provisions of section 37(1), prior



permission from the local bodies is required before submitting the proposals to the State Government. Therefore, prior permission from the local body i.e. Pune Municipal Corporation was obtained vide PMC Pune's letter No. 53 dated 20.06.2017. Then, the proposal was submitted to the State Government vide letter No. 567 dated 03.09.2019 for declaration of Ganeshkhind Garden Site, Survey No. 25, Area 33.01 Ha as a Biodiversity Heritage Site u/s 37 of Biological Diversity Act, 2002. The State Government vide Letterमहाराष्ट्रशासनराजपत्रअसाधारणभाग4अ, वर्ष6, अंक48, असाधारणक्र. 78 (क्रमांकडब्ल्यएलपी. 0518/प्र.क्र. 223/फ-1), दिनांक31.08.2020 notified **33.01 hectares of land from** Survey No. 25 at Ganeshkhind Garden, Pune as a Biodiversity Heritage Site.

5. It is submitted that in the proposal by Mahatma PhuleKrishiVidyapeeth, Rahuri and the consent certificate by Pune Municipal Corporation (local body), neither PMC nor ZARS, Pune, Mahatma PhuleKrishiVidyapeeth, Rahuri had disclosed the existence of Sewage Pumping station on 0.25 Ha area in possession with PMC and reservation of 1.606 Ha area for the construction of proposed 10 MLD Sewage Treatment Plant as per the Government sanctioned 'Development Plan' of PMC in the same Biodiversity Heritage Site.
6. The respondent no. 7 Pune Municipal Corporation informed that the Sewage Treatment Plant has been sanctioned under National River Conservation Plan of Ministry of Environment, Forest and Climate Change, Government of India. The total project includes 11 STPs at various sites. It is a joint venture of State Government & Central Government. The Sewage Treatment Plant sanctioned by the State Government of Maharashtra in 2017 out of these 11 STPs site for one STP (SW3) is proposed in Survey No. 25 of Ganeshkhind Garden. An area admeasuring approx. 1.606 Ha is indicated as reserved for STP in the Development Plan of PMC. The existing Sewage Pumping Station and an area of 0.25 Ha is in possession of PMC and additional 0.30 Ha is required for establishment of proposed Sewage Treatment Plant for which area of 1.606 Ha has been reserved in Development Plan of PMC.
7. It is submitted that, the notified Biodiversity Heritage Site land which is in possession of ZARS, Pune being the property of Mahatma PhuleKrishiVidyapeeth (MPKV), Rahuri; the Pune Municipal



Corporation had requested MPKV, Rahuri to allow 0.30 Ha land for construction of Proposed Sewage Treatment Plant, out of the reserved 1.606 Ha. However, MPKV, Rahuri denied to allow 0.30 Ha land for construction of proposed Sewage Treatment Plant as the area has been declared as BHS. Therefore, Pune Municipal Corporation requested State Government vide letter No. 2106 dated 05.09.2023 to modify / rectify / delete certain areas from notified area of Ganeshkhind of BHS. They requested for deletion of 1.606 Ha for proposed STP and 0.258 Ha for 12 MLD road to the proposed 10 MLD STP.

8. The Principal Secretary, Forests has conducted meeting on dated 04.12.2023 regarding modification/rectification of original notification dated 31.08.2020 with Deputy Conservator of Forests, Pune, Vice Chancellor, MPKV Rahuri, Commissioner, Pune Municipal Corporation, Member Secretary, MSBB and other concerned officers. As per proceedings of the said meeting 'if required, the Pune Municipal Corporation in presence of representatives of Forest Department and MPKV, Rahuri should inspect the said site for proposed STP and submit the proposal for revision of notification of Biodiversity Heritage Site through MSBB.' The copy of said minutes of meeting dated 03.01.2024 is annexed herewith and marked as **ANNEXURE R-I**.
9. It is submitted that as per the instructions from the State Government, joint site inspection was conducted on dated 19.01.2024 in the presence of representative of Deputy Conservator of Forests, Pune, representative of MPKV, PMC and other concerned officers. As per the report of the Deputy Conservator of Forests vide letter No. 4777, dated-22.02.2024. The demanded 0.30 Ha area is in possession of MPKV, Rahuri has **46 trees** (mango, cashew, jackfruit, neem, fig, rain tree, jacaranda, etc.), while the 0.25 Ha area already in possession of PMC with existing Sewage Pumping station has **25 trees**. The copy of the letter Deputy Conservator of Forests, Pune to PMC dated 22.02.2024 is annexed herewith and marked as **ANNEXURE-R-II**.
10. It is submitted that, MSBB had informed the Principal Secretary, Forest vide letter dated 19.03.2024 to suggest PMC to obtain resolution of the MPKV Executive Council and Agricultural Council regarding deletion of the area before submitting the proposed. On submission of proposal by MPKV and PMC - MSBB, Nagpur will be



- able to submit draft notification for revision of notification of area of Ganeshkhind BHS.
11. The Associate Research Director of MPKV vide his letter dated 23.10.2024 has informed to the Superintendent Engineer Sewage Disposal Division and Project Manager JAICA, Project PMC that, the decision has been taken in MPKV Executive Council Meeting 341<sup>st</sup> to allot 0.30 Ha land in Survey No. 25 to PMC with following conditions -
    1. To take approval of MSBB and make correction in notification regarding this 0.30 Ha area.
    2. To construct protection wall and internal road as per requirement by PMC from the compensation amount for land transfer as decided by government. The copy of the letter dated 23.10.2024 is annexed herewith and marked as **ANNEXURE-R-III**.
  12. It is submitted that the State Government has notified the Ganeshkhind Garden, survey No. 25, area 33.01 Ha as Biodiversity Heritage Site in 2020. Guidance was sought from National Biodiversity Authority (NBA), Chennai regarding modification and rectification of the original notification vide letter No. 404 dated 22.08.2024. The NBA, Chennai has given guidance vide e-mail dated 05.09.2024. The copy of email dated 05.09.2024 is annexed herewith and marked as **ANNEXURE-R-IV**.
  13. In the meanwhile, Meghna Bhandari and others filed a complaint with NBA & MSBB under **Section 61(A)** of the Act, opposing land transfer to PMC from the Ganeshkhind BHS vide their e-mail dated 5 June 2024.
  14. It is denied that the Member Secretary, Maharashtra State Biodiversity Board has no power to send recommendation letter dated 21.11.2024 to the State Government as contended by the applicants. It is submitted that the recommendation letter is self-explanatory and is issued within the purview of Biological Diversity Act, 2002 and Guidelines of operationalization and management of Biodiversity Heritage Site (BHS) issued by NBA.
  15. It is submitted that the establishment of Biodiversity Heritage Site is a pride and honor of Biological Management Committee (BMC) which is a local body (in this case Pune Municipal Corporation). The MPKV & Pune Municipal Corporation had taken initiative to declare the said



land as Biological Heritage Site. This was duly notified by government with the recommendation of Maharashtra State Biodiversity Board. Later Pune Municipal Corporation along with MPKV, Rahuri who has possession of this land, submitted proposal for the re-notification of Biological Heritage Site with reduction of area. The government had conducted meeting in this regard and directed to hold joint inspection by Pune Municipal Corporation and MPKV, Rahuri and Forest Department officials. The proposal for revised notification was submitted by Pune Municipal Corporation & MPKV, Rahuri. Maharashtra State Biodiversity Board vide letter dated 21.11.2024 had recommended this proposal for Biodiversity Heritage Site notification, admeasuring total 32.71 Ha. (33.01Ha-0.30 Ha=32.71 Ha)

- 16. It is denied that, the State Government has no power to issue gazette Notification dated 12.06.2025. As per Section 37(1) of Biological Diversity Act, 2002. The State Government has power to notify area of Biodiversity Heritage Sites on the recommendation of MSBB. The State Government has issued notification dated 12<sup>th</sup> June 2025 for the declaration of Ganeshkhind BHS admeasuring area of 32.71 Ha. Therefore, the application may kindly be rejected in the interest of justice.

Hence this Affidavit.

Solemnly affirmed on this  
20<sup>th</sup> day of April 2026  
at Pune.

(Mahadev Namdev Mohite)  
Deputy Conservator of Forests.

For and on behalf of

Forest Department Maharashtra, Pune.

i.e. Respondent No. 3

**BEFORE ME**

K. K. GUJAR

NOTARY, GOVT. OF INDIA

NOTED AND REGISTERED AT  
SERIAL NUMBER 511/2026





महाराष्ट्र शासन  
महसूल व वन विभाग,  
४ था मजला, विस्तारित इमारत,  
हुतात्मा राजगुरु चौक, मादाम कामा मार्ग, मंत्रालय, मुंबई-४०००३२.

Email ID :- deskfl.rfd-mh@gov.in

क्रमांक :- बैठक/१०.२३/प्र.क्र.२८२/फ-१

दिनांक : ०३.०१.२०२४

प्रति,

१. प्रधान मुख्य वनसंरक्षक (वनबल प्रमुख), महाराष्ट्र राज्य, नागपुर
२. प्रधान मुख्य वनसंरक्षक तथा सदस्य सचिव, महाराष्ट्र राज्य जैवविविधता मंडळ, नागपुर
३. मुख्य वनसंरक्षक (प्रादेशिक), पुणे
४. आयुक्त, पुणे महानगरपालिका, पुणे
५. उपवनसंरक्षक (प्रादेशिक), पुणे
६. सहयोगी संशोधन संचालक, राष्ट्रीय कृषी संशोधन प्रकल्प, पुणे

विषय :- गणेशखिंड, पुणे येथील घोषित केलेल्या जैवविविधता वारसा क्षेत्रामधून पुणे शहराच्या मान्य विकास आराखड्यामध्ये दर्शविलेले मैला पाणी शुध्दीकरण केंद्र व जोड रस्ते यांचे क्षेत्र वगळण्याच्या प्रस्तावासंदर्भात संपन्न झालेल्या बैठकीचे इतिवृत्त.

प्रधान सचिव (वने) यांचे अध्यक्षतेखाली दिनांक ०४.१२.२०२३ रोजी दुपारी ०२.०० वाजता, त्यांचे दालन, पहिला मजला, मंत्रालय, मुंबई येथे उपरोक्त विषयासंदर्भात संपन्न झालेल्या बैठकीचे मान्यताप्राप्त इतिवृत्त सोबत सहपत्रित करण्यात येत आहे.

सदर इतिवृत्तामध्ये दिलेल्या निर्देशानुसार पुढील कार्यवाही करण्यात यावी, ही विनंती.

सहपत्र :- वरीलप्रमाणे

*Stawar*  
3/1/24  
(सिध्देश सावडेकर)  
विशेष कार्य अधिकारी  
महसूल व वन विभाग

प्रतिलिपी,

१. प्रधान सचिव (वने) यांचे, यांचे स्वीय सहाय्यक, महसूल व वन विभाग, मंत्रालय, मुंबई.
२. उप सचिव (वने-श्री.होशिंग) यांचे स्वीय सहाय्यक, महसूल व वन विभाग, मंत्रालय, मुंबई-३२.

प्रधान सचिव (वने) यांचे अध्यक्षतेखाली दिनांक ०४.१२.२०२३ रोजी दुपारी ०२.०० त्यांचे दालन, पहिला मजला, मंत्रालय, मुंबई येथे गणेशखिंड, पुणे येथील घोषित केलेल्या जैवविविधता वारसा क्षेत्रामधून पुणे शहराच्या मान्य विकास आराखड्यामध्ये दर्शविलेले मैला पाणी शुद्धीकरण केंद्र व जोड रस्ते यांचे क्षेत्र वगळण्याच्या प्रस्तावाबाबत आयोजित बैठकीचा कार्यवृत्तांत.

सदर सभेस खालीलप्रमाणे मान्यवर व अधिकारी उपस्थित होते.

१. प्रधान मुख्य वनसंरक्षक (वन बल प्रमुख), महाराष्ट्र राज्य, नागपुर
२. प्रधान मुख्य वनसंरक्षक तथा सदस्य सचिव, महाराष्ट्र राज्य जैवविविधता मंडळ, नागपुर
३. मुख्य वनसंरक्षक (प्रादेशिक), पुणे
४. आयुक्त, पुणे महानगरपालिका, पुणे
५. उपवनसंरक्षक (प्रादेशिक), पुणे
६. सहयोगी संशोधन संचालक, राष्ट्रीय कृषी संशोधन प्रकल्प, पुणे

प्रधान सचिव (वने) यांनी सदर बैठकीमध्ये उपस्थित झालेल्या मुद्द्यानुसार खालीलप्रमाणे निर्देश दिले.

अ.क्र.	कार्यवाहीचा मुद्दा	निर्देश
१	महात्मा फुले कृषि विद्यापीठ अंतर्गत गणेशखिंड गार्डन, पुणे येथील ३३.०१ हे. क्षेत्र दिनांक ३१.०८.२०२० रोजीच्या अधिसूचनेन्वये जैवविविधता वारसा क्षेत्र म्हणून घोषित करण्यात आले आहे. सदर ठिकाणी सद्यस्थितीत पॉपिंग स्टेशन अस्तित्वात असून या क्षेत्रात पुणे महानगरपालिके अंतर्गत विकास आराखड्यामध्ये दर्शविल्यानुसार मैला पाणी शुद्धीकरण केंद्र व जोड रस्ता निर्माण करण्याचा प्रकल्प राबविणे प्रस्तावित आहे. याकरीता आवश्यकता असल्यास शुद्धीकरण केंद्र प्रस्तावित असलेल्या क्षेत्राची वन विभाग व विद्यापीठ यांचे प्रतिनिधींचे उपस्थितीत स्थळपाहणी करून सदर वारसा क्षेत्राच्या अधिसूचनेमध्ये आवश्यक सुधारणा करण्याबाबतचा परिपूर्ण प्रस्ताव महानगरपालिकेने महाराष्ट्र राज्य जैवविविधता मंडळामार्फत सादर करावा.	१. प्रधान मुख्य वनसंरक्षक तथा सदस्य सचिव, महाराष्ट्र राज्य जैवविविधता मंडळ, नागपुर २. आयुक्त, पुणे महानगरपालिका, पुणे ३. सहयोगी संशोधन संचालक, राष्ट्रीय कृषी संशोधन प्रकल्प, पुणे

उपस्थितांचे आभार मानून सभा संपल्याचे जाहिर करण्यात आले.

\*\*\*\*\*

ANNEXURE – I

DEPARTMENT EMBLEM

GOVERNMENT EMBLEM

GOVERNMENT OF MAHARASHTRA

Revenue and Forest Department

4<sup>th</sup> floor, extension building,

Hutatma Rajguru Road, Madam Cama Road, Mantralaya, Mumbai – 411032.

E- mail Id : [desk11.rfd-mh@gov.in](mailto:desk11.rfd-mh@gov.in)

No. Baithak / 10.23 / Pra. Kra. 282 / F – 1

Date : 03/01/2024.

To –

- [ 1 ] The Principal Chief Conservator of Forests (Head of the Forest Force), Maharashtra State, Nagpur.
- [ 2 ] The Principal Chief Conservator of Forests and member secretary, Maharashtra State Biodiversity Board, Nagpur.
- [ 3 ] The Chief Conservator of Forests (Regional) Pune.
- [ 4 ] The Commissioner, Pune Municipal Corporation, Pune.
- [ 5 ] The Deputy Conservator of Forests (Regional) Pune.
- [ 6 ] The Associate Research Director, National Agricultural Research project, Pune.

Sub : - The minutes of Meeting convened regarding the proposal of dropping the area of sewage water purification pproject and link roads shown in the approved development plan of the Pune city, from the area of declared biodiversity heritage area at Ganeshkhind, Pune.

The approved minutes of Meeting convened regarding the above said subject under the chairmanship of the Principal Secretary (Forests) on the date of 04/12/2023 at 02.00 in the afternoon, in his cabin, first floor, Mantralaya, Mumbai, is being enclosed herewith.

It is requested that, the further action be taken as per the directives issued given in this minutes of Meeting.

Enclosure : as above.

Sd / -  
(Siddhesh Savardekar)  
Officer on special duty  
Revenue and Forest Department

Copy to –

- [ 1 ] P. A. to the Principal Secretary (Forests), Revenue and Forest Department, Mantralaya, Mumbai,
- [ 2 ] P. A. to the Dy. Secretary (Forests), Shri. Hoshing, Revenue and Forest Department, Mantralaya, Mumbai, - 32

The minutes of Meeting convened under the chairmanship of the Principal Secretary (Forests) on the date of 04/12/2023 at 02.00 in the afternoon, in his cabin, first floor, Mantralaya, Mumbai, regarding the proposal of dropping the area of sewage water purification pproject and link road shown in the approved development plan of the Pune city, from the area of declared biodiversity heritage area at Ganeshkhind, Pune.

The following dignitaries and officers were present for the above said meeting.

- [ 1 ] The Principal Chief Conservator of Forests (Head of the Forest Force), Maharashtra State, Nagpur.
- [ 2 ] The Principal Chief Conservator of Forests and member secretary, Maharashtra State Biodiversity Board, Nagpur.
- [ 3 ] The Chief Conservator of Forests (Regional) Pune.
- [ 4 ] The Commissioner, Pune Municipal Corporation, Pune.
- [ 5 ] The Deputy Conservator of Forests (Regional) Pune.
- [ 6 ] The Associate Research Director, National Agricultural Research project, Pune.

The Principal Secretary (Forests) did give the directives as follows in accordance with the points raised in the above said meeting.

Sr. No.	Point of action	Directive
	The area of 33.01 Ha. at the Ganeshkhind Garden within the Mahatma Phule Agricultural University is declared as the biodiversity heritage area vide notification dtd dated 31/08/2020. There is an pumping station existing at present at that place and a sewage water purification pproject and link road is proposed to be implemented at the above said area as shown in the development plan under the Pune Municipal Corporation. Regarding this, the Pune Municipal Corporation should submit a proposal through THE Maharashtra State Biodiversity Board, to make necessary revision in the above said notification of the biodiversity heritage area, if required by arranging a site inspection of the place where sewage water purification pproject is proposed, in the presence of the representatives of the forest department and university.	[ 1 ] The Principal Chief Conservator of Forests and member secretary, Maharashtra State Biodiversity Board, Nagpur. [ 2 ] The Commissioner, Pune Municipal Corporation, Pune. [ 6 ] The Associate Research Director, National Agricultural Research project, Pune.

It was declared that the meeting was concluded, after thanking all the members present for the meeting.



महाराष्ट्र शासन

उपवनसंरक्षक, पुणे वन विभाग, पुणे यांचे कार्यालय  
सेनापती बापट मार्ग, पुणे 411 004

दूरध्वनी- 020 2566 0593

ई-मेल-dycfpune@gmail.com

क्रमांक:- ब/ कक्ष-4.2/ जमीन/617/2023-24  
पत्र

दिनांक:- 02/02/2024

प्रति,

अतिरिक्त महापालिका आयुक्त (ज)  
पुणे महानगरपालिका, पुणे

**विषय:-** गणेशखिंड येथील घोषित केलेल्या जैवविविधता वारसा क्षेत्रामधून पुणे शहराच्या मान्य विकास आराखडयामध्ये दर्शाविलेले मैलापाणी शुद्धीकरण केंद्र व जोडरस्ते यांचे क्षेत्र वगळण्याच्या प्रस्तावासंदर्भात संयुक्त जागा पाहणी करणेबाबत

**संदर्भ :-** 1. अधिक्षक अभियंता कार्यालय, मल:निसाणविभाग (प्रकल्प) यांचे पत्र.

जा.क्र. - अति.म.आ.(ज)/SEDP/3994 दिनांक १५/०१/२०२४

2. महाराष्ट्र शासन पर्यावरण व वातावरणीय बदल विभाग यांचेकडील शासन निणय

क्र.वृक्षअ/2021/प्र.क्र.42/तां.क्र.4 दिनांक 22/09/2021

3. वनपरिक्षेत्र अधिकारी, भांबुर्डा यांचेकडील पत्र क्र.वपअ/जमीन/1398/2023.24 दि.08/02/2024

विभागीय कृषी संशोधन केंद्र येथील जैवविविधता वारसा क्षेत्रात सर्वे नं. २५ मधील मैला पाणी शुद्धीकरण प्रकल्प (JICA) साठी नियोजित ३० गुंठे जागा महात्मा फुले कृषी विद्यापीठ राहुरी यांचेकडून पुणे महानगरपालिका यांना हस्तांतरण करण्यासाठी दि.19/01/2024 रोजी राष्ट्रीय कृषी संशोधन विभाग, पुणे, पुणे महानगरपालिका यांचेकडील अधिकारी, वनविभागातील कर्मचारी यांनी सादर स्थळाची सकाळी 11.00 वाजता पाहणी केली असून तसा अहवाल वनपरिक्षेत्र अधिकारी, भांबुर्डा यांच्या संदर्भिय पत्र क्र.3 नुसार या कार्यालयास सादर केला आहे. त्या अनुषंगाने खालीलप्रमाणे अहवाल देण्यात येत आहे.

दि.19/01/2024 रोजी राष्ट्रीय कृषी संशोधन विभाग, पुणे येथे उपस्थित कर्मचारी/ अधिकारी खालीलप्रमाणे होते.

1. डॉ. रवींद्र बनसोडे, सहयोगी संशोधन संचालक, वि.कृ.स.कें. गणेशखिंड, पुणे.
2. श्री. जगदीश खानोरे, अधिक्षक अभियंता, मल:निसाणविभाग (प्रकल्प), पुणे महानगरपालिका, पुणे.
3. श्री. संजय गायकवाड, कार्यकारी अभियंता, मल:निसाण विभाग (प्रकल्प), पुणे महानगरपालिका, पुणे.
4. श्री. सुशिल तायडे, उपअभियंता, मल:निसाण विभाग (प्रकल्प), पुणे महानगरपालिका, पुणे.
5. श्रीमती. गौरीनंदे, कनिष्ठ अभियंता, मल:निसाण विभाग (प्रकल्प), पुणे महानगरपालिका, पुणे.

6. प्रा.एन.बी.शेख, उद्यान अधीक्षक वि.कृ.स.कें. गणेशखिंड, पुणे.  
 7. डॉ. डी.बी.लाड, सहयोगी प्राध्यापक वनस्पतीशास्त्र, वि.कृ.स.कें. गणेशखिंड, पुणे.  
 8. डॉ. व्ही.के.गरांडे, सहयोगी प्राध्यापक, फळबाग, वि.कृ.स.कें. गणेशखिंड, पुणे.  
 9. डॉ.एस.आर.लोहाटे, स्थावर व्यवस्थापक, वि.कृ.स.कें. गणेशखिंड, पुणे.  
 10. श्री.प्रदीप संकपाळ, वनपरिक्षेत्र अधिकारी, भांबुर्डा  
 11. श्री. दिपक देशपांडे, वनसर्व्हेअर, पुणे वनविभाग.

वरील सर्व अधिकारी व कर्मचारी यांच्य समवेत एकूण 55 गुंटे जागेची पाहणी केली, या पाहणीत 30 गुंटे जागा ही महात्मा फुले कृषी विद्यापीठ राहुरी यांचे मालकीची जागा असल्याचे निदर्शनास आले आहे. सदर जागेत खालील प्रमाणे वृक्ष बाधीत होत असल्याचे आढळून आले आहे.

अ.क्र	वृक्षाचे नाव	वृक्ष संख्या	अ.क्र	वृक्षाचे नाव	वृक्ष संख्या
1	आंबा	01	7	रेनट्री	04
2	काजू	16	8	चेरी	02
3	फणस	10	9	जाकांडा	01
4	कडुलिंब	01	10	अशोका	01
5	उंबर	01	11	सुबाभूळ	06
6	विलायती चिंच	02	12	अंजीर	01
एकूण					46

तसेच 25 गुंटे जागेची पाहणी केली असता सदर जागा ही पुणे महानगरपालिका यांचे ताब्यात असून सदरस्थितीत तेथे मैला पाणी स्टेशन आहे सदर जागेत खालीलप्रमाणे वृक्ष बाधीत होत असल्याचे आढळून आले आहे.

अ.क्र	वृक्षाचे नाव	वृक्ष संख्या	अ.क्र	वृक्षाचे नाव	वृक्ष संख्या
1	सुबाभूळ	23	2	जाकांडा	02
एकूण - 25					

वरील संदर्भ क्र.2 अन्वये कोणत्याही प्रजातीचे आणि अंदाजे वय 50 वर्षे व त्यापेक्षा अधिक वयाचे वृक्ष हे पुरा (हेरिटेज) वृक्ष म्हणून मानले जाते. याप्रमाणे पुणे महानगरपालिकेच्या या प्रकल्पात पेशवेकालीन सन 1799 मध्ये लागवड केलेला आंबा वृक्ष हा 223 वर्षे जुना असल्याने त्याची मुळे मोठ्या प्रमाणात जमीनीमध्ये पसरली असल्याने त्यापासून इजा होण्याची शक्यता आहे. तसेच सदर प्रकल्पामध्ये 1 आंबा वृक्ष सन 1928 मध्ये लागवड केलेला आंबा वृक्ष हा 100 वर्षे जुना असून सदर प्रकल्पा अंतर्गत बाधीत होणार आहे.

उपरोक्त नमुद आंबा वृक्ष ऐतहासिक चारसा असल्याने त्याचे संवर्धन होणे आवश्यक आहे इतर प्रजातीचा आढळ वर नमुद केलेप्रमाणे आहे. उपरोक्त क्षेत्र जैवविविधता क्षेत्रामध्ये फेरबदल करावयाचा असेल तर त्या अनुषंगाने स्थानिक परिस्थिती वर नमुद केलेप्रमाणे असून त्यानुसार कार्यवाही होणेस विनंती

( महादेव मोहिते )  
 उपवनसंरक्षक,  
 पुणे वनविभाग, पुणे

प्रतिलिपी - मा. मुख्य वनसंरक्षक (प्रा.) पुणे यांना माहितीस्तव सादर  
 प्रत - वनपरिक्षेत्र अधिकारी, भांबुर्डा

अतिरिक्त महा. आयुक्त (ज) कार्यालय

पुणे महानगरपालिका

जावक क्र. १४४७८ दि. २२/०२/२४

जावक क्र. १४२५५ दि. २२/०२/२४

ANNEXURE – II

DEPARTMENT EMBLEM

GOVERNMENT EMBLEM

EMBLEM

GOVERNMENT OF MAHARASHTRA

Office of the Dy. Conservator of Forests, Pune forest region.

Senapati Bapat road, Pune – 411004.

Tel. No. 020-25660593

E-mail : [dycfpune@gmail.com](mailto:dycfpune@gmail.com)

No. B / Kaksh 4.2 / Jamin / 4777 / 2023 – 24

Date : 22/02/2024

LETTER

To :-

The Additional Commissioner, (general),

Pune Municipal Corporation, Pune.

Sub – About conducting a joint site inspection regarding the proposal of dropping the area of sewage water purification pproject and link road shown in the approved development plan of the Pune city, from the area of declared biodiversity heritage area at Ganeshkhind, Pune.

Ref : - [ 1 ] A letter of the office of the Superintending Engineer, sewage disposal department (project).

Out. No. Ati. Ma. Aa. (G) SEDP / 3994 dated 15/01/2024.

[ 2 ] Government resolution No. Wruksh A / 202 / Pra. Kra. 42 / Ta. Kra. 4 dated 22/09/2021 from the Maharashtra Government Environment and Climate Change department.

[ 3 ] A letter No. Va Pa A / Jamin / 1398 / 2023 dated 08/02/2024 from the Forest Range Officer, Bhamburda.

In order to hand over a land of 30 Gunthas for a sewage water purification project proposed at S. No. 25 within the biodiversity region at regional agricultural research centre from the Mahatma Phule Krishi Vidyapith, Rahuri to the Pune Municipal Corporation, a site inspection was carried out by the officers from the Pune Municipal Corporation and employees of the forest department on the date 19/01/2024 at 11.00 a. m. in the morning and a report to that effect is submitted to this office vide reference No. 3 letter from the Forest Range Officer, Bhamburda. A report is being given in accordance with it, as follows.

The following employees / officers were present at the National Agricultural Research Centre, Ganeshkhind, Pune on the date 19/01/2024.

- [ 1 ] Dr. Ravindra Bansode, the Associate Research Director, Regional Agricultural Research centre, Ganeshkhind, Pune.
- [ 2 ] Shri. Jagdish Khanore, the Superintending Engineer, sewage disposal department (project); Pune Municipal Corporation, Pune.
- [ 3 ] Shri. Sanjay Gaikwad, the Executive Engineer, sewage disposal department (project); Pune Municipal Corporation, Pune.
- [ 4 ] Shri. Sushil Tayade, the Deputy Engineer, sewage disposal department (project); Pune Municipal Corporation, Pune.
- [ 5 ] Smt. Gourinande, the Junior Engineer, sewage disposal department (project); Pune Municipal Corporation, Pune.
- [ 6 ] Prof. N. B. Shaikh, the Garden Superintendent, Regional Agricultural Research centre, Ganeshkhind, Pune.
- [ 7 ] Dr. D. B. Lad, the Associate Proffesor, Botany, Regional Agricultural Research centre, Ganeshkhind, Pune.
- [ 8 ] Dr. V. K. Garade, the Associate Proffesor, Horticulture, Regional Agricultural Research centre, Ganeshkhind, Pune.
- [ 9 ] Dr. S. R. Lohate, the Estate Manager, Horticulture, Regional Agricultural Research centre, Ganeshkhind, Pune.
- [ 10 ] Shri. Pradeep Sankpal, the Forest Range Officer, Bhamburda.
- [ 11 ] Shri. Deepak Deshpande, Forest Surveyor, Pune forest division.

An inspection of a total of 55 Gunthas was conducted along with all the above said officers and employees. It was found during this inspection that, a land of 30 Gunthas is under the ownership of the Mahatma Phule Krishi Vidyapeeth, Rahuri. It is found that, that the following types of trees are getting affected in the above said place, as follows.

Sr. No.	Name of the tree	No. of trees	Sr. No.	Name of the tree	No. of trees
1	Mnago	01	7	Rain Tree	04
2	Chashew Nut	16	8	Cherry	02
3	Jackfruit	10	9	Jakanda	01
4	Neem	01	10	Ashoka	01
5	Cluster Fig	11	11	Subliminal	06
6	Manila Tamrind	12	12	Fig	01
Total					46

Also a site inspection of another 25 Gunthas land was carried out and it is observed that, that place is already in possession of the Pune Municipal Corporation and at present there is a sewage water station at that place. In this said place, the following trees are being affected.

Sr. No.	Name of the tree	No. of trees	Sr. No.	Name of the tree	No. of trees
1	Subliminal	23	2	Jakanda	02

Total : - 25

This Marathi into English Translation is done by ANIL SHRIPAD GORE, Member, Translation Panel, Govt. of Maharashtra appointed Vide GR.No. NAMIKA-2019/C. No 29/Bhasha-2 Dated 22 March 2021

Sign of the Translator

As per the above reference No. 2, any trees of any species whose age is more than 50 years are considered as the heritage trees. According to that, the mango tree planted in the year 1799 in the Peshava period is within the area of the Pune Municipal Corporation is being as old as 223 years and hence its roots have penetrated very deep in the land and there is a possibility of getting injury from it. Also there is one more mango tree in the above said case which was planted in the year 1928 whose age is nearly 100 years and it is going to be affected.

As the mango trees mentioned above are a part of the historical heritage, hence its conservation is necessary. The exitance of other specie are as mentioned in the above. If any reshuffle is to be made in the above mentioned biodiversity region, the local situation is in accordance with that, as mentioned in the above and it is requested to take action as per that.

Sd / -

(Mahadev Mohite)

The Deputy Conservator of Forests

Pune Forest Region, Pune.

Copy : - Submitted to Hon. Chief Conservator of Forests (regional) Pune for information.

Copy : The Forest Range Officer, Bhamburda.

The office of the The Additional Commissioner, (general),  
Pune Municipal Corporation.  
Inward No. 14478 Date : - 22/02/24  
Outward No. 14255 Date : - 22/02/24



महाराष्ट्र शासन



महाराष्ट्र शासन

महात्मा फुले कृषि विद्यापीठ



कार्यालय - विभागीय कृषि संशोधन केंद्र,

दूरध्वनी क्र : ०२०-२५६९३७५०, २५६९७४६०  
फॅक्स क्र : ०२०-२५६९८७३४  
ई मेल : zars\_gkpune@rediffmail.com

पत्ता : अँध-खडकी रोड,  
गणेशखिड, पुणे-४११०६९,  
(महाराष्ट्र)

जा.क्र.ससंसं/विक्रुसकें/स्थापत्य विभाग/ 1117/२०२४,

दिनांक :- 23 OCT 2024

प्रति,

मा. अधीक्षक अभियंता,  
मलनिःस्सारण विभाग तथा  
प्रकल्प व्यवस्थापक, जायका प्रकल्प,  
पुणे महानगरपालीका, पुणे.

विषय :- गणेशखिड, पुणे येथील स.नं.२५ मिळकतीमधील एस.टी.पी.(मैला शुध्दीकरण केंद्र) साठी ०.३० हे.  
क्षेत्र पुणे महानगरपालीका, पुणे यांना उपलब्ध करून देणे बाबत ...

महोदय,

विभागीय कृषि संशोधन केंद्र, गणेशखिड, पुणे येथील सर्व्हे नं.२५ येथील ३० गुंटे जागेमध्ये राष्ट्रीय नदी संवर्धन योजनेअंतर्गत मुळा-मुठा नदीचे प्रदूषण नियंत्रित करणे (जायका प्रकल्प) अंतर्गत १०दशलक्ष लिटर (एमएलडी) एवढ्या क्षमतेचे मैला शुध्दीकरण केंद्र पुणे महानगरपालीका यांचेकडून बांधण्याचा प्रस्ताव व त्याकरीता ३० गुंटे जागा उपलब्ध करून देणेसाठीचा प्रस्ताव मनपा, पुणे यांचेकडून प्रस्तावित आहे. त्याकरीता ३० गुंठ जागा उपलब्ध करून देण्याचा प्रस्ताव मनपा, पुणे यांच्या पत्र क्र.२५५७/दिनांक १६/०३/२०२३ अन्वये प्राप्त झाला होता तथापी सदर ३० गुंटे क्षेत्र महाराष्ट्र शासनाचे राजपत्र दिनांक दिनांक ३१/८/२०२० "जैवविविधता वारसा क्षेत्र" म्हणून घोषित करण्यात आले असल्याने सदर क्षेत्राचे संवर्धन व जतन करणे आवश्यक असल्याने सदरील क्षेत्र महानगरपालीका, पुणे यांना उपलब्ध करून देण्याच्या प्रस्ताव कार्यकारी परिषद ३३८ वी बैठकीमध्ये सर्वानुमते फेटाळण्यात आला होता.

तथापी, सदर क्षेत्राच्या अधिसूचनेमध्ये आवश्यक त्या सुधारणा करण्याबाबतचा सुधारीत प्रस्ताव मा. सचिव, जैवविविधता मंडळ यांचे परवानगीने पुणे मनपाने सादर करावा असे मा.सचिव, वनविभाग महाराष्ट्र शासन यांनी सुचविले नसेच कुलसचिव, मफुकुवि, राहुरी यांचे पत्र जा.क्र.का.व्य./जमिन/३२/२०२४, दिनांक २३/०२/२०२४ अन्वये तसेच तोंडी सूचनेनुसार गणेशखिड, पुणे येथील सर्व्हे नं.२५ मधील ३० गुंटे क्षेत्र एस.टी.पी. मैला शुध्दीकरण केंद्रासाठी देण्याबाबत मा.उपमुख्यमंत्री, महाराष्ट्र राज्य यांचेशी कुलसचिव यांची चर्चा झाली असून सदर ३० गुंटे क्षेत्र पुणे मनपास देण्यासंदर्भात कार्यकारी परिषद मान्यतेसाठी पुनःश्च सादर करावा असे सुचविले होते. पुणे मनपा कडून याबाबत योग्य त्या मार्गाने प्रस्ताव सादर झाल्यास व त्यास जैवविविधता मंडळ यांचेकडून मान्यता मिळाल्यास सदर ३० गुंटे जागा शासन निश्चित करेल त्याप्रमाणे मूल्यांकनानुसार येणा-या मोबदल्यात विभागीय कृषि संशोधन गणेशखिड, पुणे येथे प्रक्षेत्रास संरक्षक भित्त, अंतर्गत रस्ते इ. विकासाकामे पुणे मनपा कडून करून मिळावीत या अटी-शर्तीस सदर प्रस्तावाचे मान्यतेस अधिन राहून कार्यकारी

परिषदेच्या ३४१ व्या बैठकीत मार्गदर्शनासाठी सादर करण्यात आला सदर प्रस्तावातील बाबींचा विचार करता खालील बाबींच्या पूर्ततेच्या अधिन राहून कार्यकारी परिषद, विभागीय कृषि संशोधन केंद्र, गणेशखिड, पुणे येथील मर्के नं. २० मधील ०.३० गुंटे क्षेत्र हस्तांतरणाच्या सादर प्रस्तावास महाराष्ट्र कृषि विद्यापीठ अधिनियम १९८३ मधील कलम ३ (३) अन्वये महाराष्ट्र कृषि शिक्षण व संशोधन परिषदेमार्फत शासनाच्या मान्यतेकरीता शिफारस करण्यात आली आहे.

- १) सदर ३० गुंटे क्षेत्राच्या अधिसूचनेमध्ये आवश्यक त्या सूचना करण्यात याव्यात व त्याम जैववैविध्यता मंडळ यांचेकडून मान्यता घेण्यात यावी.
- २) सदरील मान्यतेनंतर ३० गुंटे जागा शासन निश्चित करेल त्याप्रमाणे मूल्यांकनानुसार येणा.या मोबदल्यात विभागीय कृषि संशोधन गणेशखिड, पुणे येथे प्रक्षेत्रास संरक्षक भित, अंतर्गत रस्त व आवश्यकतेनुसार इतर विकास कामे पुणे मनपा कडून करून मिळावीत.

वरील प्रमाणे ठराव कार्यकारी परिषद, म.फु.कृ.वि., राहुरी यांचे ३४१ व्या बैठकीत पारित करण्यात आला आहे. सदर ठरावाची प्रत आपल्या माहितीसाठी सोबत जोडली आहे.

कळावे,

सोबत :- वरील प्रमाणे

आपला विश्वासू

*W. Gasande*  
सहयोगी संशोधन संचालक

I प्रत - मा. संशोधन संचालक, म.फु.कृ.वि., राहुरी यांना माहितीस्तव सविनय सादर.

मलनिष्कास विभाग (प्रकल्प)  
पुणे महानगरपालिका  
आवक क्र. 3014 दि. 25/10/24  
जावक क्र. 13

ANNEXURE – III

DEPARTMENT EMBLEM

GOVERNMENT EMBLEM

EMBLEM

GOVERNMENT OF MAHARASHTRA

MAHATMA PHULE KRISHI VIDYAPEETH

Office of the Regional Agricultural Research Centre,

Aundh – Khadki road Ganeshkhind, Pune 411067 (Maharashtra)

Tel Nos : - 020 – 25693750, 25697460 Fax No. :- 02025698734 E - Mail : { Not readable }

Out. No. Sa San Sa / Vi Kru San Ken / Sthapatya Wibhag / 1117 / 2024

Dated 23 Oct 2024.

To :-

Hon. Superintending Engineer ,  
Sewage disposal Department, and  
Project Manager, JAIKA project  
Pune Municipal Corporation, Pune.

Sub : - For making available a land of 0.30 Ha. Area for the S. T. P. (sewage water purification centre) in the property within S. No. 25 at Ganeshkhind.

There is a proposal from the Pune Municipal Corporation, Pune of construction of a sewage water purification of the capacity of 10 Million litre (MLD) under controlling the pollution of the Mula – Mutha River under the National river conservation scheme over the 30 Guntha place at the S. No. 25 at the Regional Agricultural Research Centre, Ganeshkhind, Pune and there is a proposal for making the required 30 Guntha land available to them.

For that, a proposal from Pune Municipal Corporation, Pune for making available a land of 30 Gunthas to them was received vide their letter No. 2557 on the date 16/03/2023, but as the above said 30 Gunthas area was declared as "the Biodiversity Heritage area" vide the Maharashtra Government Gazette, hence it is necessary to conserve and preserve this area. Due to which, the proposal of making available the above said land to the Pune Municipal Corporation, Pune, was unanimously rejected 338<sup>th</sup> meeting of the executive council.

But, Hon. Secretary, Forest department suggested that, Pune Municipal Corporation should submit a revised proposal for making necessary revisions in the notification of the above said area by obtaining the permission from the Hon. Secretary, biodiversity board. Also vide the letter with Out. No. Ka. Vya. / Jamin / 32 / 2004 dated 23/02/2024 of the Registrar, Mahatma Phule Krishi Vidyapith, Rahuri and as per his verbal instruction, he indicated that, a discussion has taken place with the Hon. Deputy Chief Minister about handing over the above said land of 30 Gunthas for a sewage water purification project proposed situated at S. No. 25 at Ganeshkhind, Pune for the S. T. P. sewage water purification project to the Pune Municipal Corporation and suggested that, a proposal be

This Marathi into English Translation is done by ANIL SHRIPAD GORE, Member, Translation Panel,  
Govt. of Maharashtra appointed Vide GR.No. NAMIKA-2019/C. No 29/Bhasha-2 Dated 22 March 2021

Sign of the Translator

submitted again for the approval of the council regarding handing over the above said land of 30 Gunthas to the Pune Municipal Corporation. After, a proposal is submitted by the Pune Municipal Corporation and if the approval to it is given by the biodiversity board, the government will finalize the above said 30 Gunthas of land, and also a proposal was submitted for consideration in the 341<sup>st</sup> meeting of the executive council along with subjecting the terms and conditions that along with the compensation for that land as per the valuation, to get the development work of a protective wall to the area and internal roads from the Pune Municipal Corporation. On considering the points in the above said proposal, and subject to the compliance of the following items, the executive council considered the submitted proposal of handing over a land of 30 Gunthas at the S. No. 25 within the Regional Agricultural Research Centre, Ganeshkhind, Pune has made a recommendation as per Sec. 3 (3) of Maharashtra Agricultural Universities Act, 1983 for the Government's approval through the Maharashtra Agricultural Education and Research Council.

[ 1 ] The necessary instructions be included in the notification of the above said 30 Gunthas of land an approval to it be obtained from the biodiversity board.

[ 2 ] The protective wall around the area at the Regional Agricultural Research Centre, Ganeshkhind; internal roads and other development works as per the necessity should be carried out by the Pune Municipal Corporation.

A resolution as above has been passed in the 341<sup>st</sup> meeting of the executive council of the Mahatma Phule Krishi Vidyapeeth, Rahuri. A copy the above said resolution is enclosed herewith for your information.

Please be noted.

Enclosures : - As above.

Yours faithfully

Sd / -

Associate Research Director

Copy humbly submitted to : - The Hon. Research Director, the Mahatma Phule Krishi Vidyapeeth, Rahuri for information.

The stamp of  
Sewage disposal department (Project)  
Pune Municipal Corporation  
Inward No. 3014 Date 25/10/24  
Out. No. {Not readable}



Maharashtra State Biodiversity Board Nagpur &lt;msbb.ngp@gmail.com&gt;

**Response of NBA for Complaint u/s 61(a) of the Biodiversity Act, 2002 regarding PMC's construction of STP at Biodiversity Heritage Site in Pune**

1 message

K. Chitrrasu &lt;advisorlaw@nba.nic.in&gt;

Thu, Sep 5, 2024 at 11:34 AM

To: msbb.ngp@gmail.com

Cc: "Dr. B Balaji" &lt;secretary@nba.nic.in&gt;, femina2505 &lt;femina2505@gmail.com&gt;, legal2-nba@nic.in

NBA/LawGen/9/28/48/24-25/  
05.09.2024*(through email)*

To,  
The Member Secretary,  
Maharashtra State Biodiversity Board,  
Jaiv Vividhata Bhavan,  
Khadimbag,  
Civil Lines, Nagpur -440001.

Sir,  
Sub: Complaint u/s 61(a) of the Biodiversity Act, 2002 regarding PMC's construction of STP at Biodiversity Heritage Site in Pune.

Ref: 1. Complaint made by Smt. Meghna Bhandari and 3 Ors vide letter dated 5<sup>th</sup> June, 2024.

2. NBA's email dated 12<sup>th</sup> June 2024

3. Your response vide email dated 23<sup>rd</sup> August 2024

With reference to the above cited subject first referred above a complaint was made by Smt. Meghna Bhandari and 3 Ors on behalf of Pune citizens under Section 61(a) of the Biological Diversity Act, 2002 regarding restrictions on Pune Municipal Corporation's construction of Sewerage Treatment Plan (STP) at Biodiversity Heritage Site (BHS) Ganesh Hind Garden, Pune and your response to this office dated 23.08.2024, third referred above wherein the action taken from your end were noted and guidance on your queries with reference to BHS is attached herewith along with the guidelines on BHS. Kindly see the attached word document.

This has the approval of the competent authority.

K. Chitrrasu,  
Advisor (Law), NBA.

Encl:

1. Copy of Guidelines for Identification, Notification and Management of Biodiversity Heritage Site (BHS).

2. Response of NBA for Complaint u/s 61(a) of the Biodiversity Act, 2002 regarding PMC's construction of STP at Biodiversity Heritage Site in Pune) addressed to Member Secretary, Maharashtra State Biodiversity Board, Nagpur.

Thanking you,

Yours Sincerely,

K.ÇHITRARASU,  
Advisor (Law),  
National Biodiversity Authority,  
**TICEL Bio Park**, 5th Floor,  
CSIR Road, Taramani,  
Chennai- 600 113.



Tel: 044-2254 2777

Fax: 044-2254 1075



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2 attachments

-  1386\_001.pdf  
260K
-  Guidelines\_BHS (1).pdf  
3602K

BEFORE THE NATIONAL GREEN  
TRIBUNAL, WESTERN ZONE, PUNE

Original Application No.64 of 2025 (WZ)

In the matter of :

Meghana Bhandari & ors ...Applicants

Versus

State of Maharashtra & Ors. ... Respondents

**Reply Affidavit of Respondent No.4**

DATED 22<sup>ND</sup> April.2022

D.M.GUPTE

ADVOCATE FOR RESPONDENT NO.4

3,LAXMAN APARTMENT

25/26, OLD TOPKHAHANA,

S'NAGAR, PUNE - 411 005

MOBILE : 9422317884

email: advgupte@gmail.com